

**SC/ST Families in Andhra Pradesh
Living Below the Poverty Line**

2330. SHRI B.N. REDDY: Will the Minister of WELFARE be pleased to state:

(a) the number of SC/ST families living below the poverty line in Andhra Pradesh; and

(b) the details of assistance being provided by Union Government to improve their living conditions?

THE MINISTER OF LABOUR AND

WELFARE (SHRI RAM VILAS PASWAN):
(a) According to 38th Round of National Sample Survey results, the number of persons belonging to Scheduled Castes and Scheduled Tribes living below the poverty line in Andhra Pradesh in the year 1983-84 are 42.20 lakhs and 17.36 lakhs respectively.

(b) The Government of India is providing assistance to the Govt. of Andhra Pradesh to improve the living conditions of Scheduled Castes and Scheduled Tribes under the following major schemes/Programmes:

S.No.	Schemes/Programmes	Amount (in Rs. lakhs)
(i)	The Special Central Assistance as an additionality to Special Component plan and tribal Sub-plan	
(a)	SCA to SCP	7,103.42 (during VII Five Year Plan)
(b)	SCA to TSP	5,16.18 —do—
(ii)	Share Capital and Matching Assistance to A.P. SCs cooperative Finance Corpn.	1,425.34 —do—

(iii) Apart from this, the National Scheduled Castes & Scheduled Tribes Finance & Development Corporation has been set up with a view to support the State level SC & ST Development Corporation in the State to take up income Generating Scheme for these people. Tribal Cooperative Marketing Development Federation of India Limited is Organising marketing to tribal produce including minor forest produce (MEP).

Abolition of Lease System in Delhi

2331. SHRIRAMESHWARPRASAD.
SHRI MADHAVRAO SCINDIA.
KUMARI UMA BHARATI:
SHRI P.M. SAYEED:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the steps taken so far to implement the policy decision to abolish the lease-hold system in Delhi;

(b) whether "Public Notice to be issued by the concerned agencies administering the leases" has been issued; and

(c) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c) Orders were issued on 21st October, 1989 for allowing option for conversion for